

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.190/9/HDB//2017
NAME OF THE COMPANY	IL & FS Engineering & Construction Company Ltd
NAME OF THE PETITIONER(S)	Grotech Landscape Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	IL & FS Engineering & Construction Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.v.P. Sa' Vihn	Counsel A Petix	9010613275	SorVil

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri T.V.P. Srihari, the learned Counsel for the petitioner.

The Learned Counsel for the Petitioner requested to post the matter to 04.10.2017, in order to clarify all points raised by the Bench. In the meanwhile, he is permitted to take personal notice to the Corporate Debtor and submit the proof on the next date of hearing. Post the case on 04.10.2017.

Member (T)

MEMBER (J)